

(iii) (a) Thirty-first Annual Report and Accounts of the Hindustan Prefab Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-259/85 for (a) and (b) above]

**I. Audited Accounts (1983-84) of the Delhi Urban Art Commission, New Delhi.**

**II. Notifications of the Ministry of Works and Housing and related papers.**

SHRI ABDUL GAFOOR: Sir, I also beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 20 of the Delhi Urban Art Commission Act, 1973:—

(i) Annual Audited Accounts of the Delhi Urban Art Commission, New Delhi, for the year 1983-84.

(ii) Review by Government on the accounts of the Commission.

[Placed in Library. See No. LT-23/85 for (i) and (ii)].

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Works and Housing, under sub-section (3) of section 46 of the Urban Land (Ceiling and Regulation) Act, 1976:—

(i) G.S.R. No. 1038, dated the 29th September, 1984, publishing the Urban Land (Ceiling and Regulation) (Amendment) Rules, 1984, together with an Explanatory Memorandum thereon.

(ii) Notification G.S.R. No. 1077, dated the 13th October, 1984, publishing the Urban Land (Ceiling and Regulation) (Amendment) Rules, 1984, together with

an Explanatory Memorandum thereon.

[Placed in Library. See No. LT-257/85 for (i) and (ii)]

**I. Report and Accounts (1983-84) of the National Thermal Power Corporation Limited, New Delhi and related papers.**

**II. Report and Accounts (1983-84) of the National Hydroelectric Power Corporation Limited, New Delhi and related papers.**

**III. Report and Accounts (1983-84) of Rural Electrification Corporation Limited, New Delhi and related papers.**

**IV. Report and Accounts (1983-84) of the National Projects Construction Corporation Limited, New Delhi and related papers.**

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): Sir, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Eighth Annual Report and Accounts of the National Thermal Power Corporation Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. Lt-353/85 for (a) and (b) above]

II. (a) Eighth Annual Report and Accounts of the National Hydroelectric Power Corporation Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.